

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
8	Sh. Gurdeep Singh, (Commercial Court)-02	West DJ	NIL										
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL										
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		ARBTN. A. COMML. - 5407 / 2018	CPM SCHOOL VS. M/S. EDUSMART SERVICES PVT. LTD.	SH. MANISH TIWARI	28.09.2018	NA	10.08.2021	1048	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 21 / 2018	EROS CITY DEVELOPERS PVT. LTD. VS. AATI INTERIORS	SH. HARISH MALHOTRA	05.11.2018	NA	23.08.2021	1023	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			CS (COMM.) 492 / 2020	SH. ADITYA MEDICART.COM VS. 1MG TECHNOLOGIES PVT. LTD.	SH. NAGENDRA KUMAR	22.10.2020	NA	23.08.2021	306		NA	NA	SUIT FOR RECOVERY
			OMP (COMM.) 201 / 2019	SELLADURAI AND ANR. VS. PNB HOUSING FINANCE LTD.	SH. REGINALD VALSALAN	25.11.2019	NA	24.08.2021	639	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			ARBTN. - 3731 / 2018	BLESSING MATRICULATION HIGHER SECONDARY SCHOOL VS. M/S. EDUSMART SERVICES PVT. LTD. AND ANR.	SH. JOSE ABRAHAM	06.08.2018	NA	26.08.2021	1107	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			ARBTN. - 1838 / 2018	SHUBODHYA ENGLISH SHCOOL VS. EDUSMART SERVICES PVT. LTD.	SH. ASHWIN K. KOTEMATH	25.05.2018	NA	31.08.2021	1195	ALLOWED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

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11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03		OMP (COMM.)/67/2020	M/S SUDHA CONSTRUCTION COMPANY Vs NORTHERN RAILWAY	Prakhar Singh	07-09-2020	NA	27-08-2021	354	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/23/2019	INFOTECH AND INFRASTRUCTURE PVT LTD Vs CONQUERENT CONTROL SYSTEM PVT	RAVINDER SINGH	01-02-2019	NA	31-08-2021	942	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/24/2020	ACHIN PAL GUMBER Vs PNB HOUSING FINANCE LTD	HIMANSHU UPADHYAYA	14-02-2020	NA	31-08-2021	564	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			ARBTN/1578/2018	M/S SVR ENGINEERS Vs. DELHI METRO RAIL CORPORATION LIMITED	Raj Srivastava,	08-05-2018	NA	31-08-2021	1211	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
12	SH. PREMS KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL										
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	NIL										
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SOUTH-EAST, SOUTH-EAST, SOUTH-EAST, SOUTH-EAST	SOUTH-EAST	NIL										
15	Ms. Raj Rani Mitra, District Judge (Commercial)-02	SOUTH-EAST	NIL										

